

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8543/2016

(Arising out of impugned final judgment and order dated 03-03-2016 in CRLA No.3634/2015 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RADHEY

Respondent(s)

Date : 29-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

Mr. Shreeyash U. Lalit, Adv./Amicus Curiae

For Petitioner(s) Ms. Garima Prasad, Sr. A.A.G.
Mr. Sudeep Kumar, AOR
Mrs. Manisha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Shreeyash U. Lalit, learned Amicus Curiae has filed written submissions.

Leave granted.

List the matter on 24.7.2024.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR